

come (NNP) in 1987-88 and 3.6 % of (NNP) in 1988-89 (Revised Estimates). Estimates of national income for the years 1989-90 and 1990-91 are not available. Hence, percentage of national income provided for education in 1989-90 and 1990-91 and breakup under various sub-sectors of education during 1990-91 can not be worked out. The expenditure on education of the Centre and State Education Departments have been

	<i>Rs. (Crores)</i>
1987-88 (Actual)	9646.43
1988-89 (R.E.)	11198.74
1989-90 (B.E.)	13510.04

Compensation for the Land Acquired for Army Cantonment in Mhow, Madhya Pradesh

3964. SHRIMATISUMITRAMAHAJAN: Will the PRIME MINISTER be pleased to state:

(a) whether the payment of compensation for land acquired for the Hema and Barechha Ranges of army cantonment in Mhow of Madhya Pradesh, has been made;

(b) if so, the details thereof; and

(c) if not, the reasons therefor and the time by which it is likely to be made?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) to (c). Compensation amounting to Rs. 11,75.12,131.00 has been deposited with the District Collector for the acquisition of land for Beircha Field Firing Range. The acquisition proceedings for the Hema Field Firing Range have not so far been finalised. The question of payment for this range does not, therefore, arise at present.

[English]

Report of National Wasteland Development Board

3965. SHRI A. ASOKARAJ: Will the PRIME MINISTER be pleased to state:

(a) whether the 12-Member Committee headed by the Vice-Chairman of the National Wasteland Development Board set up in April, 1989 for looking into the problem of conservation vis-a-vis development has submitted its Report; and

(b) if so, the action taken on the principal recommendations contained in the Report?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMMES IMPLEMENTATION (SHRIMATI MANEKA GANDHI): (a) and (b). The Committee has not submitted its report so far. However, Shri Duleep Matthai, Chairman of the Committee, has submitted a report on 22.2.1990 which has been endorsed by two other members of the Committee.

Completion of Delayed Central Projects

3966. SHRIBABANRAODHAKNE: Will the PRIME MINISTER be pleased to state:

(a) whether Government have taken note of any project in the Railways (New Lines and conversions), Industry, Steel and Mines and Surface Transport (National Highways) and Irrigations (Water Resources) costing over Rs. 20 cores which were included in the Union Budgets in 1981-82 or 1982-83 (Sixth Plan) or earlier and were taken up for construction and which have not been completed even on 31st March, 1990;

(b) if so, the details thereof and the

reasons for the extremely slow execution along with the estimated cost at the time of inclusion in Budgets (Regular or supplementary) and as on date along with the cost over runs; and

(c) whether efforts would be made to ensure their speedy execution and the targets fixed in this regard in each case?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMMES IMPLEMENTATION (SHRIMATI MANEKA GANDHI): (a) Yes, Sir.

(b) A statement giving details of the projects, sanctioned on or before 31st March, 1983 and which are not likely to be completed till 31st March, 1990 (Name, Execut-

ing Agency, Date of Original Sanction, Original Sanctioned Cost, Latest Anticipated Cost, Cost overrun and Anticipated (targetted) Date of Commissioning), is attached.

The reasons for slow execution of these projects, as reported by the project executing agencies in their regular reports to MPI Monitoring System, inter-alia, include change in scope, delay in equipment supply, fund constraints, delay in linked projects, people's agitation against environmental damage, inadequate mobilisation by the contractors etc.

(c) Yes, Sir. Efforts are being made to ensure speedy execution of the projects. The targets fixed (Anticipated Date of Commissioning) in regard to the completion of each of these projects are indicated in the statement referred in answer to Question (b) above.

STATEMENT

Sl.No.	Project (District) (State)	Date of Govt. Approval Orgn.	Anticipated date of commi- ssioning	Cost (Rs. Crores)		% cost over run W.R.T. Original
				Approved	Anticipated	
1	2	3	4	5	6	7
SECTOR : RAILWAYS						
GAUGE CONVERSION						
1.	GUNTUR-MACHERLA, SCR, A.P.	74/03	90/06	8.24	69.00	737
2.	MANMAD-PARLI VAJNATH, SCR MAHARASHTRA	74/03	N/F	28.00	40.87	45
3.	MYSORE- BANGALORE, SR KARNATAKA	79/03	N/F	14.00	58.76	319
4	VARANSI- BHATNI, NER U.P.	78/03	N/F	13.91	80.80	480

Sl.No.	Project (District) (State)	Date of Govt. Approval Orgn.	Anticipated date of commi- ssioning	Cost (Rs. Crores)		% cost over run W.R.T. Original
				Approved	Anticipated	
1	2	3	4	5	6	7
	NEW LINES					
5	JAMMU TAWI- UDHAMPUR, NR J & K	81/03	N/F	50.00	112.00	124
6	KARUR-DINDGUL- TUTICORIN, SR T.N.	82/03	N/F	42.86	166.01	287
7	KORAPUT- RAYAGADA, SER ORISSA	82/03	91.03	112.10	322.00	187
8	KOTA CHITTOR GARH-NEEMACH, WR RJ/GU	31/03	90/06	41.09	145.00	252
9	LALABAZAR- BHAIRABI, NF AS/MZ	78/03	90/06	10.76	38.98	262

Sl.No.	Project (District) (State)	Date of Govt. Approval Orgn.	Anticipated date of commi- ssioning	Cost (Rs. Crores)		% cost over run W.R.T. Original
				Approved	Anticipated	
1	2	3	4	5	6	7
10	NANGALDAM- TALWARA, NR PB/HP	81/03	N/F	37.68	100.00	165
11	RAMPUR-NEW HALDAWANI, NER U.P.	74/03	N/F	12.98	56.00	331
12	ALLEPPEY-KAY AMKULAM, SR KERALA	82/03	91/03	11.10	35.58	220
13	CHITRA DURG- RAYADURG, SR KARNATAKA	81/03	N/F	16.92	32.54	92
14	BAGAH-CHHITA- UNI	74-75	N/F	6.74	40.90	507
15	HOWRAH-AMTA/ CHAMPADANGA	74-75	N/F	10.72	30.43	184

Sl.No.	Project (District) (State)	Date of Govt. Approval Orgn.	Anticipated date of commi- ssioning	Approved	Anticipated	% cost over run W.R.T. Original
1	2	3	4	5	6	7
SECTOR :INDUSTRY						
	CCI					
16	NAYAGAON CEMENT EXPN. PROJ M.P.	81/04	90/04	89.40	189.00	111
17	YERRAGUNTALA CEMENT EXPN. PROJ. A.P.	81/04	92/01	75.72	191.25	152
	DCSL					
18	DAMODAR CEMENT & SLAG PROJ. MADUHUKUND W.B.	82/10	90/04	21.99	37.70	71

Sl.No.	Project (District) (State)	Date of Govt. Approval Orgn.	Anticipated date of commi- ssioning	Cost (Rs. Crores)		% cost over run W.R.T. Original
				Approved	Anticipated	
1	2	3	4	5	6	7
SECTOR: STEEL						
RINL						
19	VIZAG STEEL PROJECT VIZAG A.P.	79/06	92/02	2256.00	7332.77	225
SAIL						
20	BHILAI:4MTY EXPANSION BHILAI MP	70/03	90/05	937.70	2288.63	144
21	BOKARO:4MTY EXPANSION BOKARO BIHAR	70/03	89/12	947.24	2198.40	132

Sl.No.	Project (District) (State)	Date of Govt. Approval Orgn.	Anticipated date of commi- ssioning	Cost (Rs. Crores)		% cost over run W.R.T. Original
				Approved	Anticipated	
1	2	3	4	5	6	7
SECTOR: MINES						
	BALCO					
@22	GANDHAMARDAN BAUXITE MINE GANAMARADN ORISSA	82/07	00/00	31.20	67.70	100
23	ORISSA ALUMN COMPLEX BHUBNESHWAR ORISSA	80/11	90 09	1242.40	2476.90	99

SECTOR: SURFACE TRANSPORT (NATIONAL HIGHWAYS)

NIL

SECTOR: IRRIGATION (WATER RESOURCE)

NILL

- Notes: (i) The Anticipated (targetted) Date of Commissioning of the projects indicated N/F under column (3) have not been fixed because of the fund constraints and will depend on the availability of the funds.
- (ii) Projects at S.No. 22, marked @, has suffered due to people's agitation against environmental damage. Abandonment of the project is under consideration of the Govt. Hence targetted date of completion can not be given.